

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 100 of 2020**

**IN THE MATTER OF:**

**Riverdale Infrastructure Pvt. Ltd.**

**...Appellant**

**Versus**

**Kirloskar Ebara Pumps Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with  
Ms. Pooja M. Saigal, Advocate.**

**For Respondent: Mr. Amit Sibal, Sr. Advocate with  
Mr. Sakesh Kumar (Caveator), For R-1.  
Mr. Vijay Nair, Mr. Prashant Jain and  
Mr. Rajshikhar Rao, Advocates for R-2.  
Mr. AN Haksar, Sr. Advocate with Mr. UA Rana,  
Advocates for R-3.**

**With**

**Company Appeal (AT) No. 101 of 2020**

**IN THE MATTER OF:**

**Ebara Corporation**

**...Appellant**

**Versus**

**Kirloskar Ebara Pumps Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Vijay Nair, Mr. Prashant Jain and  
Mr. Rajshikhar Rao, Advocates**

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate with  
Ms. Pooja M. Saigal, Advocate for R-3.  
Mr. AN Haksar, Sr. Advocate with Mr. UA Rana,  
Advocates for R-3.  
Mr. Amit Sibal, Sr. Advocate with  
Mr. Sakesh Kumar (Caveator), For R-1.**

**ORDER**  
**(Virtual Mode)**

**16.02.2021** Learned Sr. Counsel for Respondent No. 3 in Company Appeal (AT) No. 100 of 2020 submits that he wants to file 'Sur-rejoinder' and seeks permission to file the same. He states that the Appellant has stated some new facts in the Rejoinder. At present, we do not permit filing of any such 'Sur-rejoinder'. At the time of arguments, if we find it necessary, we may consider options as may be available in law.

Parties have not filed brief 'Written-Submissions' as were directed on 14<sup>th</sup> October, 2020.

It appears that the issue involved in this matter is legal and is to be considered with relevant facts which are stated to be few. Parties may file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, they want to refer and rely on, within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **24<sup>th</sup> March, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md/

*Company Appeal (AT) No. 100 & 101 of 2020*